LOK SABHA

UNSTARRED QUESTION NO. 68

TO BE ANSWERED ON 25TH APRIL, 2016

Reservation in Training

68. SHRI RAMSINH RATHWA:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether there are any rules/guidelines regarding reservation in training within the country and in foreign countries for Scheduled Caste (SCs) / Scheduled Tribe (STs) officials of Indian Oil Corporation Limited as well as other Oil Companies in the country and if so, the details thereof, oil marketing companies-wise; and
- (b) the category-wise number of training programmes conducted within the country and abroad and the number of employees / candidates including those belonging to SCs / STs category nominated for these training programmes during the last three years,OMC-wise?

ANSWER

MINISTER OF STATE (I/C) IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN)

- (a) Yes Madam. The guidelines issued by the Government inter alia provide that SCs/ STs officers should be given more opportunities for institutional training and for attending seminars/ symposia/ conferences, etc.
- (b) The Category- wise number of training programmes conducted within India and in Foreign Countries and the number of SCs / STs candidates nominated for training programmes during the last three years by Oil PSUs under the administrative control of this Ministry is given at Annexure.

ANNEXURE

Name of Oil PSU	Year	No. of persons deputed for training during last 3 years									
		In India					In Al	oroad			
	No of Ca Training Program me			Cat	tegory		No. of Cate Trainin g Progra mme		ategory	tegory	
			Total	SC	ST	General (includin g OBC)		Total	SC	ST	General (includin g OBC)
Indian Oil Corporation	2013-14	2475	20554	3652	1409	15493	21	79	11	04	64
Limited	2014-15	2159	27882	4676	2037	21169	52	116	08	07	101
	2015-16	3884	29245	4969	1982	22294	60	139	18	04	117
Hindustan Petroleum	2013-14	240	3853	702	297	2854	00	55	07	06	42
Corporation Limited	2014-15	262	3946	708	317	2921	00	23	03	00	20
	2015-16	277	7947	1260	629	6058	00	20	02	01	17
Bharat Petroleum	2013-14	655	7921	1268	468	6185	24	39	02	00	37
Corporation Limited	2014-15	513	5422	852	338	4232	24	138	11	01	126
•	2015-16	695	7963	1253	394	6316	36	291	44	08	239
Oil & Natural Gas	2013-14	987	20114	3270	1703	15141	25	367	44	18	305
Corporation Limited	2014-15	1073	20894	3318	1726	15850	26	330	63	18	249
	2015-16	825	21031	2850	1809	16372	18	144	21	08	115
GAIL (India) Limited	2013-14	224	4696	808	362	3526	00	131	12	04	115
, ,	2014-15	224	6880	1106	613	5161	00	54	05	00	49
	2015-16	278	8177	1674	634	5869	00	140	22	05	113

			1					1			
Chennai Petroleum	2013-14	265	3244	725	116	2403	02	03	00	00	03
Corporation Limited	2014-15	272	3456	765	82	2609	01	01	00	00	01
	2015-16	140	2418	491	46	1881	00	00	00	00	00
Numaligarh Refinery	2013-14	85	1157	120	106	931	01	01	00	00	01
Limited	2014-15	215	1147	96	101	950	07	41	03	02	36
	2015-16	174	1170	144	91	935	05	07	00	00	07
Balmer Lawrie Limited	2013-14	16	124	14	02	108	00	00	00	00	00
	2014-15	19	261	27	03	231	00	00	00	00	00
	2015-16	43	492	55	03	434	00	00	00	00	00
Oil India Limited	2013-14	273	4329	468	467	3394	70	151	11	80	132
	2014-15	303	5584	477	661	4446	66	155	20	19	116
	2015-16	374	4238	442	559	3237	48	128	09	48	71
Manglore Refinery &	2013-14	113	1658	189	54	1415	01	02	00	00	02
Petrochemical Limited	2014-15	91	1233	126	52	1055	04	23	02	00	21
	2015-16	177	2142	271	77	1794	02	03	00	00	03